

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 7559 / Checker
III-6-1/2001 (Part-III) N.D.P.S.

Bilaspur, dated 09 May, 2024

Copy of Government notification No. 397/1382/21-B/C.G./2024, dated 02-05-2024 and 399/1382/21-B/C.G./2023 dated 02-05-2024 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Special Judge under NDPS Act, 1985 is forwarded to :-

- 1) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
- 20) The District and Sessions Judge, Balod/Balrampur- Ramanujanj/Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Korla (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker), for information & necessary action.
- 21) The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information*.
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 24) The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information*.
- 25) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- 26) Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information*.
- 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Balram Prasad Verma)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dated .05.2024

F.No. 397/1382/XXI-B/C.G./2024,- In exercise of the powers conferred by sub-section (1) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 6400/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 19th April, 2024, hereby, notifies the Court of VIIIth Additional Sessions Judge, Durg, Court of Special Judge (Atrocities) Act, Raipur and Court of IIIrd Additional Sessions Judge, Raipur as Special Court under sub-section (1) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 for trial of cases under the said Act.

**By order and in the name of the
Governor of Chhattisgarh,**

|
(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. 398/1382/XXI-B/C.G./2024
Copy to:

Raipur, Dated /05/2024

02 MAY 2024

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. . 6400/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 19th April, 2024,
2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Raipur, Durg,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.

| 2.5.24
(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002

NOTIFICATION

Nava Raipur dated .05.2024

F.No. 370 / 1382/XXI-B/C.G./2023,- In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Hon'ble High Court of Chhattisgarh's Memo No. 6400/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 19th April, 2024 and Memo No. 6401/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 19th April, 2024, hereby, makes the further following order, to amend this department's previous notifications, relating to the entries mentioned in column (3) & (4) of the Schedule, namely:-

AMENDMENT

In the Schedule of the said Notification, officers mentioned in column No. (3) are appointed as Special Judge under Section 36 (2) of the the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding places mentioned in column no. (4) of the said Schedule, namely:-

(1) S.No.	(2) Name of the District	(3) Name of the recommended court for notifying as Special Court under NDPS Act	(4) Jurisdiction
1	Civil District Raipur	(1) Shri Pankaj Kumar Sinha, Special Judge (Atrocities) Act (2) Shri Dilesh Kumar Yadav, IIIrd Additional Sessions Judge, Raipur (3) Smt. Neeru Singh, X Additional Sessions Judge, Raipur	Whole Civil District Raipur as per the work distribution by the Sessions Judge.
2	Civil District Durg	(1) Shri Purushottam Singh Markam, VIII Additional Sessions Judge, Durg (2) Smt. Sunita Toppo, IV Additional Sessions Judge, Durg	Whole Civil District Durg as per the work distribution by the Sessions Judge.

3	Civil District Balod	Dr. Pragya Pachouri, Sessions Judge, Balod	Civil District Balod
4	Civil District Balrampur- Ramanujganj	Shri Ashok Kumar Sahu, Sessions Judge, Balrampur- Ramanujganj	Civil District Balrampur- Ramanujganj
5	Civil District Bastar(Jagdalpur)	Ku. Sanghratna Bhatpahari, III Additional Sessions Judge, Bastar (Jagdalpur)	Civil District Bastar(Jagdalpur)
6	Civil District Bemetara	Shri Davender Kumar, I Additional Sessions Judge, Bemetara	Civil District Bemetara
7	Civil District Bilaspur	Smt. Kiran Tripathi, IIIrd Additional Sessions Judge, Bilaspur	Civil District Bilaspur
8	Civil District Dantewada	Shri Pravin Kumar Pradhan, I Additional Sessions Judge, Dantewada	Civil District Dantewada
9	Civil District Dhamtari	Shri Kanwar Lal Charyani, Sessions Judge, Dhamtari	Civil District Dhamtari
10	Civil District Janjgir-Champa	Shri Shailendra Chauhan, I Additional Sessions Judge, Janjgir-Champa	Civil District Janjgir- Champa
11	Civil District Jashpur	Shri Hirendra Singh Tekam Sessions Judge, Jashpur	Civil District Jashpur
12	Civil District Kabirdham (Kawardha)	Smt. Yogita Vinay Wasnik, Additional Judge to the Court of the Additional Sessions Judge, Kabirdham (Kawardha)	Civil District Kabirdham (Kawardha)
13	Civil District Kondagaon	Shri Uttara Kumar Kashyap, Sessions Judge, Kondagaon	Civil District Kondagaon
14	Civil District Korba	Smt. Garima Sharma, I Additional Sessions Judge, Korba	Civil District Korba
15	Civil District Koria (Baikunthpur)	Shri Bhisma Prasad Pandey, Sessions Judge, Baikunthpur	Civil District Koria (Baikunthpur)
16	Civil District Mahasamund	(1) Ku. Sanghpushpa Bhatpahari, I Additional Sessions Judge, Mahasamund	Civil District Mahasamund (Except Saraipali)

			(2) Smt. Shobhna Koshta, I Additional Sessions Judge, Saraipali	Saraipali Area
17	Civil District Mungeli		Shri Chandra Kumar Ajgalley, Sessions Judge, Mungeli	Civil District Mungeli
18	Civil District Raigarh		Shri Santosh Kumar Aditya, I Additional Sessions Judge, Raigarh	Civil District Raigarh
19	Civil District Rajnandgaon		Shri Dukhi Ram Dewangan, I Additional Sessions Judge, Rajnandgaon	Civil District Rajnandgaon
20	Civil District Surajpur		Shri Sunil Kumar Nande, I Additional Sessions Judge, Surajpur	Civil District Surajpur
21	Civil District Sarguja (Ambikapur)		Shri Manoj Kumar Singh Thakur, Special Judge (SC/ST) Ambikapur	Civil District Sarguja
22	Civil District Uttar Bastar (Kanker)		Smt. Leena Agrawal, I Additional Sessions Judge, Kanker	Civil District Uttar Bastar (Kanker)

**By order and in the name of the
Governor of Chhattisgarh,**

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. 400 /1382/XXI-B/C.G./2024
Copy to:

Raipur, Dated 02/05/2024

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 6400/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 19th April, 2024 and Memo No. 6401/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 19th April, 2024,
2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Raipur, Durg, Balod, Balrampur-Ramanujganj, Bastar(Jagdulpur), Bemetara, Bilaspur, Dantewada, Dhamtari, Janjgir-Champa, Jashpur, Kabirdham (Kawardha), Kondagaon, Korba, Korla (Baikunthpur), Mahasamund, Mungeli, Raigarh, Rajnandgaon, Surajpur, Sarguja (Ambikapur) and Uttar Bastar (Kanker),

5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
 6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
 7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),
- for information and necessary action.

2.5.24
y (Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department